

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of the Registrar Judicial)

No: 01/HCLSG/19
Dated: 07/03/19

ORDER

As per the directions of the Hon'ble Jammu and Kashmir High Court Legal Services Committee, the following Benches are hereby constituted for hearing and adjudication of the selected cases for their amicable settlement before the National Lok Adalat as per the provisions of Section 18 of the Legal Services Authority Act, 1997, scheduled to be held on **09th of March, 2019** from 11.00 A.M in the premises of the Hon'ble Court, at Srinagar.

BENCH-I

1. Mr. T. K. Raina 2nd Additional District & Session Judge Srinagar.(Presiding Officer)
2. Mr. Faisal Qadri, Advocate Retainer, Lawyer (Member)
3. Ms.Insha Rashid, Advocate Retainer, Lawyer (Member)
4. Ms. Syed Shabana, Advocate Retainer, Lawyer (Member)

The Bench shall be assisted by the following officials

1. Mr. Aftab Ahmad, Head Assistant
2. Mr. Mohammad Ayoub, Orderly
3. Ms. Sabeena Hassan, PLV.
4. Mr. Adil Rajab Dar, PLV.

Bench shall take up the following matters.

1. MACT CASES
2. PRE-LITIGATION OREITEAL BANKS CASES.
3. BANK OF INDIA CASES.

Note: The official at Serial No. 1 shall be responsible for the presentation and receipt of the files pertaining to the Bench.

BENCH-II

1. Mr. Rajinder Saproo, 1st Addl. District & Sessions Judge, Srinagar (Presiding Officer)
2. Ms. Nazima Rasool (Retainer Lawyer) Member
3. Mr. Muzaffar Nabi Lone, (Retainer Lawyer) Member

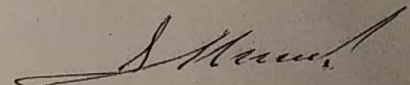
The Bench shall be assisted by the following officials

1. Mr. Aijaz Ahmad Sulati, Jr. Assistant.
2. Mr. Nazmul Saqib, PLV.
3. Mr. Shabir Ahmad, PLV.

Bench No. II, shall take up the following matters.

1. **OTHER WRIT PETITIONS/ SERVICE MATTERS**
2. **CRIMINAL COMPONDEBLE CASES 138 N.I. ACT.**
3. **PRE-LITIGATION MATTERS.**
4. **CANARA BANK.**
5. **UCO BANK.**

Note: The official at Serial No. 1 shall be responsible for the presentation and receipt of the files pertaining to the Bench.



Registrar Judicial
High Court of J&K Srinagar

No: 28-55/Hdsc/Sgr/19

Dated: 07/03/19

Copy forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, (Patron-in-Chief), Jammu and Kashmir State Legal Services Authority, Srinagar/Jammu for kind information of Her ladyship.
2. Member Secretary, Jammu and Kashmir State Legal Services Authority, Srinagar/ Jammu for information of his Lordships Hon'ble the Executive Chairman State Legal Services Authority.
3. Secretary to his Lordship Hon'ble Mr. Justice Ali Mohammad Magrey, Hon'ble Judge, High Court of Jammu and Kashmir Chairman, High Court Legal Services Committee for kind information.
- 4.7 Mr. _____ for kind information

8-11 Shri. _____ for compliance.

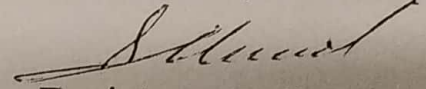
12. Assistant Executive Engineer High Court, Complex, Srinagar for information.

✓ 14. Syed Zulfikar Ali, Officer Incharge NIC, High Court, Complex, Srinagar

15. Mr. Zahoor Ahmad, Electrician High Court Complex, for compliance.

16. Mr. Showkat Ahmad Deen & Ayaz Ahmad, Chowkidars, for compliance

17. Office Copy.



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